

SHRI A. K. PANJA : Sir, I introduce the Bill.

Statement re : Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinances

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A. K. PUJA) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance, 1988.

13.26 hrs.

MOTOR VEHICLES BILL—Contd.

[English]

MR. CHAIRMAN : The Motion for consideration of the Bill has already been moved. Hon. Members who wish to move their amendments may please do so.

SHRI C. MADHAV REDDI (Adilabad) : Sir, I beg to move :

That the Bill to consolidate and amend the law relating to motor vehicles be referred to a Joint Committee of the House consisting of 15 members, 10 from this House, namely :—

- (1) Shri Somnath Chatterjee
- (2) Prof. Madhu Dandavate
- (3) Shri Dinesh Goswami
- (4) Shri Indrajit Gupta
- (5) Smt. Geeta Mukherjee
- (6) Shri Rajesh Pilot
- (7) Shri Balwant Singh Ramoowalia
- (8) Shri E. Ayyapu Reddy
- (9) Shri K. Ramachandra Reddy
- (10) Shri Amar Roypradhan
and 5 from Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of Members of the Joint Committee :

that the Committee shall make a report to this House by the first day of the last week of the next session;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committee shall apply with such variations and modifications as the Speaker may make; and

that this House do recommend to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House the names of 5 members to be appointed by Rajya Sabha to the Joint Committee. (1)

PROF. SAIFUDDIN SOZ : Sir, I beg to move :

That the Bill to consolidate and amend the law relating to motor vehicles be referred to a Joint Committee of the Houses consisting of 15 members, 10 from this House, namely :—

- (1) Shri G. M. Banatwalla
- (2) Shri Somnath Chatterjee
- (3) Shri Sharad Dighe
- (4) Shri V. N. Gadgil
- (5) Shri Indrajit Gupta
- (6) Shri Haroobhai Mehta
- (7) Shri Rajesh Pilot
- (8) Shri Somnath Rath
- (9) Shri Syed Shahabuddin
- (10) Shri K. P. Unnikrishnan
and 5 from Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that the Committee shall make a report to this House by the last day of the Budget session, 1989;

that in other respects the Rules of Procedure of this House relating to Parliamentary